

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH**

**ITEM NO : 22**

**CP NO. (IB)449/ALD/2019**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021 AT  
10:30 AM .**

**NAME OF THE COMPANY : SPARGE ENERGY PVT LTD V/S BENARA  
BEARINGS AND PISTONS LTD**

**SECTION : 9 IBC**

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**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)**

**COUNSEL FOR PETITIONER : MS. PRIYANKA ARORA,  
SH. SHANTAM S. MANDHYAN, ADVS.**

**COUNSEL FOR RESPONDENT : SH. KARTIKEYA SARAN, SH. VARUN  
SINGH, ADVS.**

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 19.03.2021 before the Regular Court.

**Dated : 08.03.2021**

  
**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

*Typed by :*  
**MA ZAID  
(STENOGRAPHER)**